

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1594  
TO BE ANSWERED ON 28.07.2021**

**FAKE RAILWAY RECRUITMENT CASES**

**†1594. SHRI SUNIL KUMAR PINTU:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of fake railway recruitment cases reported during the last five years;**
- (b) the action being taken against the persons involved in this racket; and**
- (c) the manner in which the innocent people who became victims by the racket are being compensated?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &  
INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a): Sixty (60) complaints have been received alleging fraud in the name of providing jobs on Railways.**

**(b): The complaints are primarily against private persons. The complaints have either been forwarded to police authorities or the complainants have been advised to themselves approach police authorities. There are also cases where complainants have simultaneously filed the complaint with police authorities alongwith sending the complaint to Railway Administration.**

**(c): In view of (b) above, the issue of compensation is not applicable. However, members of the public are regularly being informed and educated regarding recruitment scams through media and other means so that they do not fall prey.**

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